

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4420/2006  
(From the judgement and order dated 21/11/2005 in LPA No. 1135/2005 & LPA No. 1136/2005  
of The HIGH COURT OF DELHI AT N. DELHI)

K.A. ANSARI & ANR.

Petitioner(s)

VERSUS

INDIAN AIRLINES LTD.  
(With office report )

Respondent(s)

Date: 14/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Ms.Nisha Bagchi, Adv.  
Mr.Vishal Kumar, Adv.  
For Ms. Meenakshi Arora,Adv.

For Respondent(s) Mr. R.S. Suri,Adv.  
UPON hearing counsel the Court made the following  
ORDER

Post the matter for final disposal in the month of July, 2008.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master